

**CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH, CUTTACK,**

ORDER SHEET

COURT NO. : 1

30/09/2020

O.A./260/308/2020

M.A./260/410/2020

SUKANTA KUMAR SAHOO
-V/S-
M/O RAILWAYS

ITEM NO:19

FOR APPLICANTS(S) Adv. : Mr. S. Behera appears for the applicant

FOR RESPONDENTS(S) Adv.: Mr. T. Rath

Notes of The Registry	Order of The Tribunal
	<p>Heard learned counsel for the applicant and respondents through VC. Mr. S. Behera, learned counsel appearing on behalf of applicant's counsel submitted that the applicant has filed memo for withdrawing the OA since the grievance of the applicant has been addressed by the respondents. The respondents' counsel submitted that the impugned transfer order has been cancelled.</p> <p>In view of the above the OA is disposed of as not pressed. Copy of the order to the counsels for both the parties.</p> <p>(SWARUP KUMAR MISHRA) MEMBER (J)</p> <p>(GOKUL CHANDRA PATI) MEMBER (A)</p> <p>sadish</p>